

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Development Authority for the year 1990—91 under section 26 of the Delhi Development Act, 1957.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Delhi Development Authority for the year 1990-91.
- (2) A statement (Hindi and English versions) showing reasons for delay in No. LT-1921/92]

Annual Plan, 1991-92

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): I beg to lay on the Table a copy of the Annual Plan 1991-92 (Hindi and English versions). [Placed in Library see No. LT-1922/92]

Notifications under All India Services Act, 1951, Administrative Tribunal Act, 1985, etc.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI CHULAM NABIAZAD): On behalf of Shrimati Margaret alva. I beg to lay on the Table-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:-
- (i) The Indian Administrative Service (Pay) First Amendment Rules, 1992 published in Notification No. G.S.R. 68 in Gazette of India dated the 22nd February, 1992.
- (ii) The Indian Administrative Service

(Fixation of Cadre Strength) First Amendment Relations, 1992 published in Notification No. G.S.R. 69 in Gazette of India dated the 22nd February, 1992.

- (iii) The Indian Administrative Service (Fixation of Cadre Strength) First Amendment Regulations, 1992 published in Notification No. G.S.R. 105 in Gazette of India dated the 7th March, 1992.
- (iv) The Indian Administrative Service (Pay) Second Amendment Rules, 1992 published in Notifications, No. G.S.R. 106 in Gazette of India dated the 7th March, 1992.
- (v) The Indian Administrative Service (Pay) This Amendment Rules, 1992 published in Notification No. G.S.R. 107 in Gazette of India dated the 7th March, 1992.
- (vi) The Indian Administrative Service (Fixation of Cadre Strength) Third Amendment Regulations, 1992 published in Notification No. G.S.R. 108 in Gazette of India dated the 7th March, 1992. [Placed in Library. See No. LT-1923/92]
- (2) A copy of the Central Administrative Tribunal Stenographers Service (Group 'B' and 'C' posts) Recruitment (Amendment) Rules, 1992 (Hindi and English versions) published in Notification No. G.S.R. 367 (E) in Gazette of India dated the 27th March, 1992, under sub-section (1) of section 87 of the Administrative Tribunals Act, 1985. [Placed in Library. See No. LT-1924/92]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Grih Lakalan Kendra, New Delhi, for the year 1990-91 along with Audited Accounts.